

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General, at Jammu)

ORDER

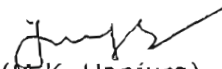
No. 1155

Dated: 25.02.2016

In continuation to the Order No. 1095 dated 13.02.2016, read with Order No. 1136 dated 20.02.2016, it is hereby ordered that the following Judicial Officers shall pilot the Hon'ble Dignitaries on the 27th and the 28th of February, 2016:

Hon'ble Dignitary	Name of the Judicial Officer
Hon'ble Mr. Justice T. S. Thakur, Chief Justice of India	Sh. R. S. Jāsrotia, Special Mobile Magistrate (T), Jammu
Hon'ble Mr. Justice Anil R. Dave, Judge, Supreme Court of India	Sh. Dinesh Gupta, District Mobile Magistrate(T), Kathua,
Hon'ble Mr. Justice F. M. Ibrahim Kalifulla, Judge, Supreme Court of India	Sh. Prem Sagar, District Mobile Magistrate(T), Udhampur

By Order

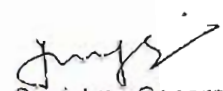

(M.K. Hanjura)
Registrar General

No: 40241-62/95

Dated: 25.02.2016

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship,
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu,
.....for information.
5. Sh. _____
.....for information & necessary action.
6. Incharge NIC, High Court of J&K, for uploading the same on the High Court Website.
7. Order file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General, at Jammu)

ORDER

No. 1154

Dated: 25.02.2016

In continuation to Order No. 1095 dated 13.02.2016, Sh. Pardeep Kumar, Sub Judge, Surankote and ~~Sh. Vinod Kumar~~, Sub Judge/Electricity Magistrate, Jammu, are included in the Committee No. (j) i.e. Catering Committee. Besides this, the Committee No. (g) i.e. Reception of Delegates/Participants etc. at Lodgment, is reconstituted and shall comprise the following:

1. Sh. Sanjay Parihar and Sh. Kishore Kumar, shall look after the Delegates/Participants etc. at Circuit House, Jammu.
2. Sh. M. K. Sharma and Sh. Suneet Gupta, shall look after the Delegates/Participants etc. at Hari Niwas, Jammu.
3. Sh. Yash Pal Sharma and Sh. Manjit Singh Manhas, shall look after the Delegates/Participants etc. at Police Guest House, Gandhi Nagar, Jammu.
4. Sh. Anoop Kumar, along with one of his Clerks, shall look after the Delegates/Participants etc. at PWD Guest House, Gandhi Nagar, Jammu.
5. Sh. Parvaiz Ahmad, along with one of his Clerks, shall look after the Delegates/Participants etc. at T. R. C., Jammu.

By Order


(M.K. Hanjura)
Registrar General

No: 40218-40/RS

Dated: 25.02.2016

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu;
4. Registrar Judicial, High Court of J&K, Jammu,
.....for information.
5. Sh. _____
.....for information & necessary action.
6. Incharge NIC, High Court of J&K, for uploading the same on the High Court Website.
7. Order file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General, at Jammu)

ORDER

No. 1153

Dated: 25.02.2016

In partial modification of the earlier Order No. 1121 dated 18.02.2016, Sh. Yash Pal Bourney, Special Judge, Anti-Corruption, Srinagar, presently entrusted with the routine work of the Court of Principal District Judge, Srinagar, is nominated to participate in the State Level two days Workshop on the "Workers in the unorganized Sector – their aspirations, challenges and way forward" scheduled to be held on the 27th and the 28th of February, 2016, at Zorawar Singh Auditorium, University of Jammu, in place of Sh. Rashid Ali Dar, Principal District & Sessions Judge, Srinagar.

By Order


(M.K. Hanjura)
Registrar General

No: 40205-12/BS

Dated: 25.02.2016

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu,
.....for information.
5. Sh. _____
.....for information & necessary action.
- ✓ 6. Incharge NIC, High Court of J&K, for uploading the same on the High Court Website.
7. Order file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General, at Jammu)

ORDER

No. 1132

Dated: 23.02.2016

In continuation to the Order No. 1095 dated 13.02.2016, Sh. A. K. Koul, Spcial Judge, Anti-Corruption, Jammu, is included in the Committee No. (o) i.e. Press/Media briefing/coverage Committee. Besides this, Sh. R. S. Jain and Sh. Sanjay Dhar, Senior Members of Conference/Venue Arrangement Committee, Sh. Syed Tawqeer Ahmad, Member of Catering Committee and Sh. Khalil Ahmad Choudhary, Member of Transport Committee, are requested to report in the office of the undersigned at 5.00 P.M. on the 24th day of February, 2016, so that the arrangements required to be made for the the Conference are properly monitored.

By Order


(M.K. Hanjura)
Registrar General

No: 39801-24/19.5

Dated: 23.02.2016

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu,
.....for information.
5. Sh./Ms. _____
.....for information & necessary action.
6. Incharge NIC, High Court of J&K, for uploading the same on the High Court Website.
7. Order file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General, at Jammu)

ORDER

No. 1130

Dated: 20.02.2016

In partial modification of the Order No. 1095 dated 13.02.2016, Sh. Naveen Jamwal, is replaced by Sh. Abdul Bari, Additional Mobile Magistrate (T), Srinagar, in the Committee No. (d) Correspondence/Invitation Confirmation Committee and Committee No. (o) Press/Media briefing/ coverage Committee and Ms. Shabnam Sheikh, is replaced by Ms. Arti Devi, Leave Reserve Post, High Court Wing Jammu in the Committee No. (g) Reception of Delegates/Participants etc. at Venue. Besides this, services of Sh. Premi Sagar, District Mobile Magistrate (T), Udhampur, are placed at the disposal of Member Secretary, State Legal Services Authority, with effect from the 23rd day of February, 2016 to the 28th day of February, 2016 (both days inclusive).

By Order


(M.K. Hanjura)
Registrar General

No:

38500-14/ES

Dated: 20.02.2016

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu,
.....for information.
5. Sh./Ms. _____
.....for information & necessary action.
6. Incharge NIC, High Court of J&K, for uploading the same on the High Court Website.
7. Order file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General, at Jammu)

ORDER

No. 1094

Dated: 13.02.2016

During the State Level two days workshop on the "Workers in unorganized Sector - their aspirations, challenges and way forward" on the 27th and the 28th of February, 2016, at Zorawar Singh Auditorium, University of Jammu, the Judicial Officers shown in Column-2 below shall be the Liaison Officers with the Dignitaries shown in Column-1 below:

Name of the Dignitary	Name of the Liaison Officer With Mobile Number
(1)	(2)
Hon'ble Mr. Justice T. S. Thakur, The Chief Justice of India,	Sh. Kousar Ahmad Qureshi P. O. J&K Labour Court and Industrial Tribunal, 9419032535
Hon'ble Mr. Justice Anil R. Dave, Judge, Supreme Court of India (Executive Chairman NALSA)	Sh. S. C. Kattal, AD&SJ, Kathua 9419155139
Hon'ble Mr. Justice F. M. Ibrahim Kalifulla, Judge, Supreme Court of India	Sh. Haq Nawaz Zargar, AD&SJ, Doda 9419660091 9419796718

By Order


(M.K. Hanjura)
Registrar General

No: 37352-61/GS
Copy to the:

Dated: 13.02.2016

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of His Lordship. This is in response to the Communication No. SLSA/LS/2012/11/538 dated 12.02.2016 of the Member Secretary, J&K State Legal Services Authority, Jammu, received by this Office on 13.02.2016 (Copy attached).
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu,
.....for information.
5. Sh. _____
.....for information & necessary action.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General, at Jammu)

ORDER

No. 1095

Dated: 13.02.2016

In order to make proper arrangements for the smooth conduct of the State Level two days Workshop on the "Workers in the unorganized Sector - their aspirations, challenges and way forward" on the 27th and the 28th of February, 2016, at Zorawar Singh Auditorium, University of Jammu, the following Committees of the Officers/Officials, are constituted:-

a) Overall Incharge			
1.	Sh. M. K. Hanjura	Registrar General, High Court of J&K.	Member
2.	Sh. Puneet Gupta	Registrar Vigilance, High Court of J&K.	Member
3.	Sh. Sanjay Parihar	Registrar Judicial, High Court of J&K, Jammu Wing.	Member
4.	Sh. R. N. Watal	Member Secretary, State Legal Services Authority.	Member
b) Liaison Committee			
1.	Sh. R. N. Watal	Member Secretary, State Legal Services Authority.	Member
2.	Ms. Ranjana Tiku	Dy. Secretary, State Legal Services Authority.	Member
3.	Sh. Anil Kumar	Under Secretary, State Legal Services Authority.	Member
4.	Sh. Pawan S. Chib	Legal Asstt. DLSA Udhampur.	Member
c) Finance Committee			
1.	Sh. Sanjay Kumar Gupta	Principal District & Sessions Judge, Jammu.	Member
2.	Sh. Sanjay Parihar	Registrar Judicial, High Court of J&K, Jammu Wing.	Member
3.	Sh. Muzamil Hayat	Nazir, SLSA.	Member
d) Correspondence/invitation Confirmation Committee			
1.	Sh. R. N. Watal	Member Secretary, State Legal Services Authority.	Member
2.	Sh. Ajay Gupta	Joint Registrar (Judicial), High Court of J&K, Jammu Wing.	Member
3.	Sh. Naveen Jamwal	Addl. Moible Magistrate (T), Jammu.	Member
4.	Ms. Amita Watal	Legal Asstt. DLSA Jammu	Member
5.	Ms. Raheela Tabasum	Legal Asstt DLSA Srinagar	Member

e)	Accommodation Committee			
	1.	Sh. V. C. Koul	Special Judge, Anti-Corruption for CBI Cases, Jammu	Member
	2.	Sh. Jaffer Hussain Beg	Presiding Officer, MACT, Jammu	Member
	3.	Sh. Mohd. Rafiq Chak	Municipal Magistrate, Jammu	Member
	4.	Sh. Anis Reshi	Administrative Officer, SLSA	Member
f)	Reception of Delegates/ Participants etc. at Airport,			
	1.	Sh. Sanjay Kumar Gupta	Pr. District & Sessions Judge, Jammu	Member
	2.	Sh. A. K. Koul	Special Judge, Anti-Corruption, Jammu	Member
	3.	Mj. Arti Mohan	Spl. Mob Magistrate Passenger Tax, Jammu.	Member
g)	Reception of Delegates/ Participants etc. at Lodgment			
	1.	Sh. Sanjay Parihar	Registrar Judicial, High Court of J&K, Jammu Wing	Member
	2.	Sh. Kishore Kumar	3 rd Addl. Distt. & Sessions Judge (TADA), Jammu	Member
	3.	Sh. M. K. Sharma	2 nd Addl Distt. & Sessions Judge, Jammu.	Member
	4.	Sh. Suneet Gupta	Chief Judicial Magistrate, Jammu	Member
	5.	Sh. Yash Pal Sharma	Excise Magistrate, Jammu	Member
	6.	Sh. Manjit Singh Manhas	City Judge, Jammu	Member
	7.	Sh. Anoop Kumar	Sub-Judge Railway Mag. Jammu	Member
	8.	Sh. Parvaiz Ahmad	Munsiff, R. S. Pura	Member
	9.	Sh. Parvin Pandoh	Munsiff, Jammu	Member
h)	Reception of Delegates/ Participants etc. at Venue			
	1.	Mrs. Kaneez Fatima	Chairman, J&K Sales Tax Tribunal.	Member
	2.	Sh. Rakesh Sagar Jain	Pr. Distt. & Sessions Judge, Udhampur	Member
	3.	Ms. Kusum Lata Pandita	Chief Judicial Magistrate, Udhampur	Member
	4.	Sh. Adnan Syed	Sub Registrar, Jammu	Member
	5.	Ms. Shabnam Sheikh	Munsiff (Leave Reserve)	Member
i)	Transport Committee			
	1.	Sh. Khalil Ahmad Choudhary	Addl. District & Sessions Judge, Rajouri	Member
	2.	Sh. R. S. Jasrotia	Spl. Mob Magistrate (T), Jammu	Member
	3.	Sh. Ajay Gupta	Joint Registrar (Judicial), High Court of J&K, Jammu Wing	Member
	4.	Sh. Satish Parihar	Deputy Registrar, High Court of J&K,	Member
	5.	Sh. Ravi Kumar	Section Officer, SLSA	Member

j) Catering Committee			
1.	Sh. Subash Chander Gupta	District Judge, (Matrimonial cases), Jammu	Member
2.	Sh. Syed Tawqeer Ahmad	Principal District & Sessions Judge, Baramulla.	Member
3.	Sh. Surjit Singh Bali	Sub-Judge, Jammu	Member
4.	Sh. Afroz Ahmad Shah	Sr. Asstt., SLSA	Member
k) Stationery/Printing Photocopying committee			
1.	Sh. Anis Reshi	Adm. Officer, SLSA	Member
2.	Sh. Ab. Khaliq Bhat	Head Asstt. SLSA	Member
3.	Sh. Muzamil Hayat	Sr. Asstt., SLSA	Member
l) Conference/Venue arrangement Committee			
1.	Sh. R.S. Jain	Principal District & Sessions Judge, Udhampur	Member
2.	Sh. Sanjay Dhar	Pr. District & Sessions Judge, Kathua	Member
3.	Sh. Mohammad Akram Choudhary	1 st Addl. District & Sessions Judge, Jammu	Member
4.	Sh. R. K. Watal	Member, J&K Special Tribunal, Jammu	Member
5.	Sh. A. R. Malik	Director, J&K State Judicial Academy, Jammu.	Member
6.	Sh. Shabir Ahmad Malik	Coordinator, C. P. C., High Court of J&K.	Member
7.	Ms. Pooja Raina	3 rd Addl. Munsiff, Jammu	Member
8.	Ms. Rehka Kapoor	2 nd Addl. Munsiff Jammu	Member
9.	Ms. Reheela Tabasum	Legal Asstt. DLSA Sgr.	Member
m) Registration of Guest Committee			
1.	Sh. Anis-ul-Rehman Reshi	Adm. Officer, SLSA	Member
2.	Ms. Amita Watal	Legal Assistant, HCLSC	Member
3.	Sh. Pawan Singh Chib	Legal Assistant, DLSA Udhampur	Member
4.	Sh. Inderjeet Sharma	Legal Assistant, DLSA Samba	Member
5.	Sh. P. N. Bhan	Junior Asstt. DLSA, Reasi	Member
6.	Sh. Jagat Raj	Sr. Asstt. DLSA, Samba	Member
7.	Ms. Prinkya Bhat	Jr. Asstt. TLSC, Akhnoor	Member
8.	Sh. Rajesh Sharma	Jr. Asstt. DLSA, Kathua	Member
9.	Ms. Ritu Sharma	Sr. Asstt. TLSC, Udhampur	Member
n) Incharge Computer/Internet committee			
1.	Sh. Shabir Ahmad Malik	Coordinator, C. P. C. High Court of J&K	Member
2.	Sh. Kiran Koul	Incharge, NIC, High Court of J&K	Member
3.	Sh. Sanjay Bhat	Asstt. Registrar, High Court of J&K, Jammu W/nd	Member

0)	Press/Media briefing/Coverage Committee		
1.	Sh. M. K. Sharma	2 nd Addl. District & Sessions Judge, Jammu	Member
2.	Sh. Navin Jamwal	Addl. Mob. Magistrate(T), Jammu	Member
3.	Ms. Farhat Rashid	Legal Asstt. DLSA, Budgam	Member

By Order


(M.K. Hanjura)
Registrar General

No: 37362-40/15.5

Dated: 13.02.2016

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of His Lordship. This is in response to the Communication No. SLSA/LS/2012/11/537 dated 12.02.2016 of the Member Secretary, J&K State Legal Services Authority, Jammu, received by this Office on 13.02.2016 (Copy attached).
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu,
.....for information.
5. Sh. _____
.....for information & necessary action.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General, at Jammu)

ORDER

No. 1147

Dated: 25.02.2016

In continuation to Order No. 1095 dated 13.02.2016, a Security Committee comprising the following is constituted to keep liaison with the Security Agency during the State Level two days Workshop on the "Workers in the unorganized Sector - their aspirations, challenges and way forward" on the 27th and the 28th of February, 2016, at Zorawar Singh Auditorium, University of Jammu:-

Security Committee			
1.	Sh. Shahzad Azeem	President, Divisional Consumer Protection Forum, Jammu.	Chairman
2.	Sh. Sandeep Gandotra	Sub Judge, Katra	Member
3.	Sh. Ramesh Lal	1 st Addl. Munsiff (Forest Magistrate), Jammu	Member
4.	Sh. Slahuddin Ahmed	Munsiff/Addl. Spl. Mobile Magistrate, R.S.Pura (under 13 th Finance Commission)	Member

By Order


(M.K. Hanjura)
Registrar General

No: 40/01-16/ Cas

Dated: 25.02.2016

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of His Lordship. This is in response to the Communication No. SLSA/LS/2016/631-32 dated 24.02.2016 of the Member Secretary, J&K State Legal Services Authority, Jammu, received by this on 25.02.2016 (Copy attached).
2. Secretary to Hon'ble Mr. Justice _____,for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu,for information.
5. Sh. _____for information & necessary action.


Registrar General